

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1010/2016
M.A.No.996/2016

Tuesday, this the 15th day of March 2016

**Hon'ble Mr. Sudhir Kumar, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Munish Bansal, aged about 24 years

Occup: Student

s/o Parkash Chand Bansal

274, Bansal Nursing Home

ICICI Bank Ke Pass

Durga Colony

Hanumangarh Jn

Hanumangarh, Rajasthan Pin-335512

..Applicant

(Mr. Parinav Gupta, Advocate)

Versus

Union Public Service Commission

Through Secretary

Shahjahan Road, New Delhi-69

..Respondent

O R D E R (ORAL)

Mr. Sudhir Kumar:

After advancement of some arguments, learned counsel for applicant seeks leave and permission to withdraw the present Original Application with liberty to take appropriate action as per law. His prayer is allowed. Original Application is accordingly dismissed as withdrawn with liberty as prayed for.

**(Raj Vir Sharma)
Member (J)**

**(Sudhir Kumar)
Member (A)**

March 15, 2016
/sunil/